

SIXTEENTH LOK SABHA

THIRTY NINTH REPORT

**[Action Taken by Government on the recommendations/observations made by the
Committee in their Sixteenth Report (Sixteenth Lok Sabha)]**

Presented on 07 January,2019



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

January, 2019/Pausa, 1940(Saka)

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INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Thirty Fourth Report on the action taken by Government on the recommendations/observations contained in the Sixteenth Report (Sixteenth Lok Sabha) of the Committee.

2. The Committee considered and adopted this Report at their sitting held on 27.12.2018 and the Minutes of the sitting are given at Appendix.

3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
December, 2018
Pausa, 1940 (Saka)

Chandrakant Khaire,
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the recommendations/observations made in their Seventeenth Reports (16th Lok Sabha) which were presented to Lok Sabha on 28.12.2017.

2. The Sixteenth Report dealt with delay in laying of the Annual Reports and Audited Accounts of Haj Committee of India, Mumbai.

3. The Action Taken Notes have since been received from the Government in respect of all the recommendations/observations contained in the aforesaid Report.

4. The Committee have dealt with the action taken by the Government on some of their Recommendations/Observations in the succeeding paragraphs.

5. In Paragraphs 17 and 18 (16th Report, 16th Lok Sabha) relating to delay in laying of the documents of Haj Committee of India, Mumbai the Committee had recommended as follows :-

"17. The Committee also note that in absence of typist and translator in Haj Committee of India the work related to translation of document has been outsourced by HCOI. The Committee further note that HCOI has proposed for creation of posts for Hindi translation job, which is under examination of the Ministry. The committee feel that creation of post for Hindi translation work are under the control of the Ministry concerned. Therefore the Ministry should take up the issue on priority basis in order to facilitate the Hindi translation work in HCOI.

18. The Committee impress upon the Ministry to be careful in future to avoid such delays. If for any reasons, it is not possible to lay the Annual Reports and Audited Accounts of the Institutes on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid strictly within 30 days."

6. In their Action Taken Note, the Ministry of Minority Affairs, Haj Committee of India have stated as under:-

"17. The proposal of HCoI for creation of two posts of Typist and Translator each have been received along with creation of other 30 posts. On scrutiny of the proposals, it is found that the said proposal was sent as per old guidelines of Department of Expenditure (No. 7 (1)/E. Coord-1/2006 dated 24.02.2006) instead of latest guidelines of Department of Expenditure (NO. 7 (1)/E. Coord-1/2017 dated 12.04.2017) and some other discrepancies were also found in the said proposal. So, the said proposal is still under examination in this Ministry.

18. *The Annual Reports and Audited Accounts of HCoI for the year 2016-17 is not laid in the Parliament as the same is not submitted by HCoI to this Ministry inspite of several reminder issued to them. HCoI has stated that the Annual Report for the year 2016-17 was finalized on 26.08.2017 i.e. delay of 02 months which was due to non-availability of regular Chief Executive Officer, HCoI. However, the main reason for delay for submission of the said Report to this Ministry is mainly due to several queries raised in piecemeal by the O/o the Principal Director of Audit (Central), Mumbai. The last queries raised by the said office on 31.01.2018 and reply given by HCoI on 09.02.2018. The final Annual Report and Audited Accounts of HCoI for the year 2016-17 is still awaited from the O/o the Principal Director of Audit (Central), Mumbai. In this regard, a copy of letter received from HCoI is enclosed as Annexure-"B". However, HCoI is perusing hard the matter with the O/o the Principal director of Audit (Central), Mumbai and likely to be got the final Report shortly so that the same can be laid on the table of the house during current budget session."*

7. The Statement showing the action taken by the Government on the recommendations/observations contained in the Sixteenth Report (16th Lok Sabha) are given in Appendix.

8. **In their 16th Report (16th Lok Sabha), the Committee noted recurring delays in laying of the Audited Accounts of the HCoI for the years 2013-14 to 2015-16. The Committee had urged upon the Ministry to ensure that the requisite documents of the Institute be laid within the stipulated time of nine months from the close of the Accounting year. The Committee find that though the Annual Reports of the HCoI for the years from 2013-14 to 2016-17 were laid within stipulated time, the Audited Accounts of the HCoI were not laid together with the Annual Reports, but these documents were laid on 02.03.2016, 14.12.2016, 12.04.2017 and 04.04.2018 with delay ranging from 03 to 14 months. The main reason for delay was stated to be several queries raised in piecemeal by O/o of the Principal Director of Audit (Central) Mumbai. The Committee are of the view that the Ministry/HCoI should take all necessary measures to obviate the possibility of such procedural delays and to ensure that the Annual Reports of Audited Accounts of the HCoI are laid together on the Table of the House within stipulated time in future. The Committee may be apprised the action taken by the Ministry in this regard.**

NEW DELHI
December, 2018
Pausa, 1940 (Saka)

Chandrakant Khaire,
Chairperson
Committee on Papers Laid on the Table

(Vide Para 5 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR SIXTEENTH REPORT (16TH LOK SABHA)

Haj Committee of India, Mumbai

Recommendation (Paragraph No. 15)

The Committee note that the Audited Accounts of the Haj Committee for year 2013-14, 2014-15 and 2015-16 were laid on the Table of the House on 12.04.2017, 02.03.2016 and 14.12.2016 respectively with delays ranging from 3½ months to 14 months. The Committee also note that as per the provision in the Rule 8 (1) of the Haj Committee Rules, 2002 the Administrative Report are to be laid within three months from the close of Financial year; which were also delayed ranging from 1½ months to 5½ months.

Reply by the Government

It is for kind information to the Committee that the Audited Accounts for the years 2013-14, 2014-15 and 2015-16 were laid on the table of the House on 02.03.2016 (instead of 12.04.2017), 14.12.2016 (instead of 02.03.2016) and 12.04.2017 (instead of 14.12.2016) respectively with delays ranging from 02 months to 11^{1/2} months.

2. It is also informed that as per the provision in the Rule 28(I) {instead of Rule 8(I)} of the Haj Committee Rules, 2002 " The Chief Executive Officer shall, within three months from the close of each financial year, cause to be prepared and submitted to the Central Government, a detailed report of the Committee's Administration during the preceding financial year together with a statement showing the amount of receipts credited and disbursements debited to the Central Haj Fund during such year and the balance at the credit of the Central Haj Fund at the close of such year". A copy of the relevant provision of the said rule is enclosed as Annexure-"A".

3. It is, therefore, submitted that the Act or the Rules of the Haj committee of India do not provide for laying of Annual Administrative Report in the Parliament but as per convention Annual Administrative Reports are being laid in the Parliament within nine months from the closing of the financial year. So, there was no delay in laying of Annual Administrative Reports of HCoI in the Parliament.

Recommendation (Paragraph No. 16)

The Committee was informed that the work related to laying of the Audited Accounts for the year 2014-15 had been finished on time but delay in laying of the accounts before the Parliament occurred due to transfer to Haj Committee of India from the Ministry of External Affairs to the Ministry of Minority Affairs. The Committee noted that the transfer to HCOI from the Ministry of External Affairs was w.e.f. 01.10.2016, whereas, these documents were required to be laid before by 31.12.2015 (i.e. within 09 months of the close of the respective Accounting Year). The Annual Report and Audited Accounts for the year 2014-15 were laid in Winter Session, 2016 with delay of 11^{1/2} months. The Committee also note that the Haj committee of India had submitted their Accounts for the year 2015-16 to the C&AG on time. But the C&AG had sent separate Audit Report and Accounts of the HCOI by mistake to the Ministry of External Affairs on 20.12.2016. A copy was sent to HCOI on 23.12.2016, by that time Winter Session of Parliament for the year 2016 had already been adjourned on 16.12.2016. Further HCOI sent the documents to the Ministry of Minority Affairs on 23.03.2017. The Ministry of Minority Affairs presented the documents for the year 2015-16 on 12.04.2017 in the Budget Session of the year 2017 with delays of 3^{1/2} months. The Committee feel that had the Ministry/HCOI taken proactive measure, the report could have been laid within stipulated time period.

Reply of the Government

The Ministry of Minority Affairs has pursued the matter after transfer of Haj Division from Ministry of External Affairs to Ministry of Minority Affairs on 01.10.2016. As such, the Annual Report and Audited Accounts for the year 2014-15 and 2015-16 has been laid on 14.12.2016 and 23.03.2017 respectively, within a period of six months after transfer of Haj to the Ministry of Minority Affairs. The Annual Report and Audited Accounts for the year 2015-16 has been laid on the table of House within 21 days after receipts of the same from HCoI. Out of total of 11^{1/2} months (for year 2014-15) as mentioned in the report, only delay of 2^{1/2} months was on part of the Ministry of Minority Affairs owing to various administrative reasons as the work of Haj was transferred from the Ministry of External Affairs to this Ministry on 01.10.2016 only.

Recommendation (Paragraph No. 17)

The Committee also note that in absence of typist and Translator in Haj Committee of India the work related to translation of documents has been outsourced by HCOI. The Committee further note that HCOI has proposed for creation of posts for Hindi translation job, which is under the examination of the Ministry. The Committee feel that creation of post for Hindi translation work are under the control of the Ministry concerned. Therefore, the Ministry should taken up the issue on priority basis in order to facilitate the Hindi translation work in HCOI.

Reply of the Government

The proposal of HCoI for creation of two posts of Typist and Translator each have been received along with creation of other 30 posts. On scrutiny of the proposals, it is found that the said proposal was sent as per old guidelines of Department of Expenditure (No. 7 (1)/E. Coord-1/2006 dated 24.02.2006) instead of latest guidelines of Department of Expenditure (NO. 7 (1)/E. Coord-1/2017 dated 12.04.2017) and some other discrepancies were also found in the said proposal. So, the said proposal is still under examination in this Ministry.

Recommendation (Paragraph No. 18)

The Committee impress upon the Ministry to be careful in future to avoid such delays. If for any reasons, it is not possible to lay the Annual Reports and Audited Accounts of the Institutes on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid strictly within 30 days.

Reply of the Government

The Annual Reports and Audited Accounts of HCoI for the year 2016-17 is not laid in the Parliament as the same is not submitted by HCoI to this Ministry inspite of several reminder issued to them. HCoI has stated that the Annual Report for the year 2016-17 was finalized on 26.08.2017 i.e. delay of 02 months which was due to non-availability of regular Chief Executive Officer, HCoI. However, the main reason for delay for submission of the said Report to this Ministry is mainly due to several queries raised in piecemeal by the O/o the Principal Director of Audit (Central), Mumbai. The last queries raised by the said office on 31.01.2018 and reply given by HCoI on 09.02.2018. The final Annual Report and Audited Accounts of HCoI for the year 2016-17 is still awaited from the O/o the Principal Director of Audit (Central), Mumbai. In this regard, a copy of letter received from HCoI is enclosed as Annexure-"B". However, HCoI is perusing hard the matter with the O/o the Principal director of Audit (Central), Mumbai and likely to be got the final Report shortly so that the same can be laid on the table of the house during current budget session.

(Ministry of Minority Affairs O.M. No. 08/08/2017-Haj dated 27.03.2018).

**MINUTES OF THE 3rd SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2018-2019)**

The Committee sat on Friday, 27 December, 2018 from 15:00 hrs to 16:30 hrs. in Committee Room 'C', Parliament House Annexe, New Delhi.

PRESENT

Shri Chandrakant Khaire - **Chairperson**

MEMBERS

2. Smt Veena Devi
3. Shri Bheemrao B Patil
4. Shri Sanjay Kaka Patil
5. Smt Uday Pratap Singh
6. Shri Virendra Singh
7. Shri P.R. Sundaram

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri Munish Kumar Rewari - Deputy Secretary

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2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up following Draft Reports for considerations :-
 - (i) **38th Report-** Delay in laying of the Annual Report and Audited Accounts of the National Institute of Technology, Meghalaya
 - (ii) **39th Report-** Action Taken by Government on the recommendations/observations made by the Committee in their Sixteenth Report on Delay in laying of Annual Report and Audited Accounts of the Haj Committee of India, New Delhi;
4. After deliberations, the Committee adopted the Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

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The Committee then adjourned

